

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA(CAA)-19(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Chanda Trading Pvt. Ltd.
And
Bahusankya Fiance and Mangement Consultant Ltd.

SECTION OF THE COMPANIES ACT: 230-234

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rashmi Gupta	Practising CS	Petitioner(s)	Rashmi
2	Lakshay Sharma			Lakshay

ORDER

Order reserved.